

Problems faced by Agarbatti Industries

2930. SHRI RAJUBHAI A. PARMAR:
SHRI SHIVCHARAN SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have received any representations from the Agarbatti Industry in Karnataka and other States, about the scarcity and difficulties, faced by them in procuring the wood required for manufacture of agarbattis arising from the recent Supreme Court judgement banning the collection of wood from the forest;

(b) if so, the details thereof; and

(c) the steps taken to help the industry out of the crisis?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) Yes, Sir.

(b) Representations were received from Government of Karnataka & Tripura. Various affected parties have also filed interlocutory applications before the Hon'ble Supreme Court of India.

(c) Supreme Court vide interim order dated 4.3.1997 have clarified that interim order dated 12.12.1996 would not apply to bambo, which is one of the basic raw materials for agarbatti sticks.

Supreme Court judgement on Prawn Culture

2931. SHRI SANATAN BIS1: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have complied with and implemented the tenors of the Supreme Court's judgement, dated the 11th February, 1996 in writ petition No. 561 of 1994, concerning prawn culture; and

(b) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) and (b) In compliance with the directions of the Hon'ble Supreme Court on December 11, 1996, Government have constituted an Aquaculture Authority under Section 3(3) of the Environment (Protection) Act, 1986. This Authority will deal with all issues relating to shrimp culture industry in the coastal areas of the country.

मध्य प्रदेश में पर्यावरण क्लबों का स्थापित किया जाना

2932. श्री अजीत जोगी:
श्री रामजीलाल:

क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या गत तीन वर्षों के दौरान और आज की तारीख तक कुछ राज्य सरकारों विशेष रूप से मध्य प्रदेश सरकार ने स्कूलों और कालेजों में पर्यावरण क्लब स्थापित करने और जिला एवं राज्य स्तरों पर पर्यावरण संरक्षण समितियाँ गठित करने हेतु केन्द्रीय सरकार को कुछ प्रस्ताव भेजे हैं;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) इन परियोजनाओं पर अनुमानतः कितनी लागत आयेगी और राज्य सरकारों द्वारा कितनी धनराशि की मांग की गई; और

(घ) इस संबंध में सरकार द्वारा क्या कार्यवाही की गई है अथवा किये जाने का विचार है?

पर्यावरण और वन मंत्री (प्रो. सैफुद्दीन सोज़): (क) से (घ) सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जाएगी।

Number of Deaths due to Air Pollution

2933. SHRI LAKHIRAM AGARWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government's attention has been drawn to the news-item, captioned, 'diseases caused by pollution